

CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

TA No. 61/131/2020 MA No. 61/247/2020 SWP No. 347/2019

Tuesday, this the 5th day of August, 2020

Hon'ble Dr. Bhagwan Sahai, Member (A) Hon'ble Mr. Rakesh Sagar Jain, Member (J)

- Adil Irshad, Age 25 years, S/o Irshad Ahmed Mintoo, R/o Atholi, 1. Paddar Tehsil Paddar & District Kishtwar.

2.	Vikas Deep, Age 21 years, S/o Satish Kumar, R/o Gali Garg, Trigam & District Kishtwar.
(Adv	Applicants ocate: Mr. G.S. Thakur)
Versus	
1.	State of Jammu and Kashmir through Commissioner/Secreary to Govt., Youth Services and Sports, Civil Secretariat, Jammu.
2.	Directorate General, Youth Services and Sports, Mulana Azad Stadium, Jammu.
3.	District Youth Services and Sports Officer, Kishtwar.
	Respondents

(Advocate: Mr. Amit Gupta, AAG)

ORDER(ORAL)

Dr. Bhagwan Sahai, Member (A): -

Learned counsel for the applicants submits that this TA has become infructuous as the grievance of the applicants stands resolved. Accordingly, this TA is dismissed on having become infructuous. No costs.

(Rakesh Sagar Jain) Member (J) (Dr. Bhagwan Sahai) Member (A)

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